

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 62/1369/2021

This the 10th day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Asiq Hussain Wani, Age 46 years, S/o Abdul Samad Wani, R/o Gulshan Nagar, Nowgam, Srinagar.

.....Applicant
(Advocate:- Mr. Shahnawaz Adil Shah) Versus

1. Union Territory of J & K through Commissioner Secretary to Government, Public Works (R&B) Department, J&K, 180001.
2. Managing Director, J&K PCC
Haft Chinar, Srinagar, Kashmir-190009.
3. Executive Director, J&K PCC
Haft Chinar, Srinagar, Kashmir-190009.

.....Respondents.
(Advocate: Mr.Rajesh Thapa, DAG)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

This OA has been filed by the applicant claiming relief against J&K PCC Haft Chinar, Srinagar. This Tribunal does not have jurisdiction in respect of the employees of J&K PCC Haft Chinar, Srinagar.

2. Mr. Shahnawaz Adil Shah appearing for the applicant seeks permission to withdraw the present OA with liberty to file before the appropriate forum.

3. Accordingly, the OA is dismissed as withdrawn with liberty to the applicant to file his case before appropriate forum in accordance with law.



(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

/kdr/